

(D)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: -NEW DELHI

O.A. No. 1590/98

New Delhi this the 27th day of August 1998

Hon'ble Shri N. Sahu, Member (A)
Hon'ble Dr. A. Vedavalli, Member (J)

1. Sangeeta Gaur
D/o Shri Suraj Bhan,
R/o 108C- Saidulajaib,
(Opp. Anupam Aptts. Saket),
P.O. Mehrauli, New Delhi-30.
2. Narinder Pal Kaur,
D/o Shri Davinder Singh,
73/8, Sector-I,
Pushp Vihar, Saket,
New Delhi-17.
3. Mangla Devi,
W/o Bhagwat Sharma,
566, Shayama Kunj,
Chirag Delhi, New Delhi-110017.
4. Arund Grover,
D/o late Shri C.L. Grover,
147, Savitri Nagar,
Near Malviva Nagar,
P.O. New Delhi-17.
5. Mrs. Kusum Singh
W/o Mr. Mahendra Singh,
459, DDA Janta Flat,
Pehlajpur, Delhi-44.
6. Mrs. Meenu Bhambri
W/o Mr. Prashant Bhambri,
F-66, Pocket 'K',
Sheik Sarai, Phase-II,
New Delhi-17.

..... Applicants

(By Advocate: Shri V.K. Rao)

Versus

1. Lt. Governor/Administrator,
Delhi, Union Territory of Delhi,
Raj Niwas, Delhi.
2. Government of National Capital
Territory of Delhi, 5, Sham Nath Marg,
Delhi.
3. Director of Education,
Old Secretariat,
5, Alipore Road, Delhi.

..... Respondents

(By Advocate: None)

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ORDER (Oral)

By Hon'ble Shri N. Sahu, Member (A)

Learned counsel for the applicant Shri V.K. Rao seeks permission to withdraw the O.A. with a liberty to file a fresh O.A. Liberty is granted. The O.A. is dismissed as withdrawn.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)

K. Sahu

(N. Sahu)
Member (A)

cc.